GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.3099 ANSWERED ON 16.12.2021

STATUS OF UPGRADATION TO PREPAID METERS

3099. SHRI DUSHYANT SINGH:

Will the Minister of POWER be pleased to state:

- (a) whether the Government has fixed any timeline in installation of prepaid or smart electricity meters all over the country in place of old meters and if so, the details thereof;
- (b) the details of the current status of upgradation to prepaid meters, State-wise;
- (c) whether the Government has any intention to fix prepaid meters for agricultural connections also and if so, the details thereof;
- (d) whether the Government is offering any financial assistance in installation of prepaid meters to the various State Governments;
- (e) if so, the details of such assistance, State-wise and if not, the reasons therefor; and
- (f) the details of the companies involved in the supply and fixing of the meters along with the effectiveness of the prepaid collections in the installed States after upgradation, State-wise?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (c): Government of India has provided funds to the States for implementation of smart metering under National Smart Grid Mission (NSGM) and Integrated Power Development Scheme (IPDS). Further, under the Revamped Distribution Sector Scheme (RDSS) launched by Government of India on 20th July, 2021, provisions have been made to install 25 Crore pre-paid smart meters across the country by March, 2025. Priority would be accorded to (i) all Electricity Divisions of 500 AMRUT cities, with AT&C Losses > 15%, (ii) all Union Territories, (iii) MSMEs and all other Industrial and Commercial consumers, (iv) all Government offices at Block level and above and (v) other areas with high losses for installation by Dec., 2023. RDSS does not mandate smart metering for agricultural consumers. The details of smart meters, including prepaid smart meters already installed in the country are available as Annexure.

(d) & (e): The Revamped Distribution Sector Scheme (RDSS) envisages smart metering on OPEX mode and provides financial support to DISCOMs opting for prepaid smart metering. Under the scheme, in "Other than Special Category States", a fixed amount of 15% (22.5% in case of Special Category States) of the cost per meter worked out over the whole project period, subject to a maximum of Rs.900/-(Rs.1350/- in case of special category States) per meter in case of consumer meters, will be funded.

States/UTs would be incentivised for deployment of prepaid Smart meters by December, 2023. An incentive @ 7.5% of the cost per consumer meter worked out for the whole project or Rs.450 per consumer meter, whichever is lower, would be provided for "Other than Special Category States" for prepaid Smart Meters installed within the targeted timeline of first phase mission i.e. by December, 2023. The incentive for Special Category States would be @ 11.25 % of the cost per consumer meter worked out for the whole project or Rs.675 per consumer meter, whichever is lower.

For the purpose of execution of this scheme, all North Eastern States including Sikkim and States of Himachal Pradesh & Uttarakhand and Union Territories of Jammu & Kashmir, Ladakh, Andaman & Nicobar Islands, and Lakshadweep will be treated as Special Category States/UTs.

(f): While there are several agencies which have installed smart metering components across the States, large scale deployment of prepaid smart meters has been done by Energy Efficiency Services Limited (EESL) in Bihar. As per information made available by South Bihar Power Distribution Company Limited (SBPDCL), collections after installation of prepaid Smart Meters have improved to the extent of 20%.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO.3099 ANSWERED IN THE LOK SABHA ON 16.12.2021

SI.	24.4.4.		Installed Smart	Installed Smart
No.	States/UTs	Utility	Meters	Prepaid Meters
1	Andaman & Nicobar Islands	EDANI	66,308	
2	Assam	APDCL	180,416	5,430
3	Bihar	NBPDCL	143,011	142,225
		SBPDCL	209,275	208,471
		Bihar Total	352,286	350,696
4	Chandigarh	CED	16,931	
5	Delhi	NDMC	61,449	
		TPDDL	195,000	
		Delhi Total	256,449	
6	Gujarat	UGVCL	23,760	
7	Haryana	UHBVN	217,365	366
		DHBVN	157,672	7
		Haryana Total	375,037	373
8	Himachal Pradesh	HPSEB	24,469	
9	Jammu and Kashmir	JKPDD	13,831	
10	Karnataka	CESCOM	20,916	
11	Kerala	СРТ	780	
12	Madhya Pradesh	MP-West	215,110	
13	Odisha	OPTCL	4,000	
14	Puducherry	PED	30,568	
15	Punjab	PSPCL	53,000	
16	Rajasthan	JaVVNL	282,119	
		AVVNL	57,501	
		JdVVNL	38,839	
		Rajasthan Total	378,459	
17	Tamil Nadu	TANGEDCO	52,482	
18	Tripura	TSECL	43,081	
19	Telangana	TSSPDCL	8,882	
20	Uttar Pradesh	MVVNL	378,838	3,337
		PVVNL	198,726	20
		DVVNL	147,991	127
		PuVVNL	321,433	1,135
		KESCO	107,346	60,266
		UP Total	1,154,334	64,885
21	West Bengal	WBSEDCL	5,164	
		CESC	10,000	
		West Bengal		
		Total	15,164	
	Grand Total	1	32,86,263	421,384

(Source: NSGM website)
